

1	2	3
10.	Madhya Pradesh	118
11.	Manipur	1042
12.	Punjab	14997
13.	Rajasthan	439
14.	Tamil Nadu	170
15.	Tripura	47
16.	Uttar Pradesh	914
17.	West Bengal	531
18.	Karnataka	197
19.	Goa	4
Total*		59720

*39031 persons have been released on bail.

Foreign prisoners

2203. SHRI DATTA MEGHE:
SHRI VILASRAO NAG NATHRAO
GUNDEWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of foreign prisoners in the jails, State-Union Territory-wise;

(b) the names of the countries to which they belong; and

(c) the number of persons arrested on the charge of spying in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (c) The information

is being collected and will be laid on the Table of the House.

[Translation]

Bogus passport issuing gangs in Delhi

2204. SHRI JANARDAN MISHRA:
SHRI PANKAJ CHOWDHARY:
SHRI ARVIND TRIVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any gang engaged in issuing bogus passports has been detected in Delhi during the last three months;

(b) if so, the details thereof;

(c) the number of persons arrested in this connection and the action taken against them; and

(d) the steps being taken to check such cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI P.M. SAYEED): (a) to (c) Yes, Sir. Two gangs engaged in issuing bogus passports were detected in Delhi during the last three months *i.e.* from 1.9.1993 to 30.11.1993 and two criminal cases were registered against them. In the first case, 90 bogus passports and certain other incriminating articles were recovered from four persons. They were arrested and a case was registered against them under Sections 419/420/468/471 IPC and 12 Passport Act at P.S. I.G.I. Airport, New Delhi on 27.9.1993. In the second case, 9 bogus passports and certain incriminating articles were recovered from two persons. Both the accused were arrested and a

case under Sections 468/472/474 IPC and 12 Passport Act was registered at P.S. Kirti Nagar on 25.11.93.

(d) Prompt legal action is taken whenever any such cases come to notice. The staff at the police stations entrusted with gathering of intelligence has been geared up.

Seizure of fake American dollars in Delhi

2205. SHRI RAM PAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large amount of fake American dollars have been seized in Delhi recently;

(b) if so, the details thereof;

(c) the number of persons arrested in this connection and the action taken against them; and

(d) the details of the action taken by the Government to check the circulation of fake dollars?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI P.M. SAYEED): (a) to (c) The Delhi Police has reported that 14,000 fake American dollars were recovered from an Afghan National in the Vasant Vihar area on 28 August 1993. He was arrested and a case under sections 420/489 IPC was registered against him.

(d) Prompt legal action is taken whenever such cases come to notice. The staff entrusted with collection of intelligence has been geared up. Patrolling staff is being regularly briefed to check the activities of suspicious persons.

[English]

Lift Irrigation

2206. SHRI KASHIRAM RANA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have revised the scheme of providing subsidy for 'Lift Irrigation' installed by farmers;

(b) if so, the details thereof;

(c) the total acreage of land to be covered under 'Lift Irrigation', State-wise; and

(d) the funds allocated for 1993-94 and the remaining period of the Eighth Five Year Plan, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No, Sir.

(b) Does not arise.

(c) The total acreage of land to be covered exclusively under Lift Irrigation is not maintained at the Centre.

(d) Central funds are not earmarked for Lift Irrigation separately.

Flood projects

2207. SHRI SHANKERSINH VAGHELA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total amount of foreign aid and loans received under the flood projects during last three years;